

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (Crl.) No(s). 6749/2015

ABID SHAMIM AND ANR

Petitioner(s)

VERSUS

INAMUL HAQUE SIDDIQUE & ORS.

Respondent(s)

Date : 09/12/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr Param Kr Mishra, Adv.
Ms. Sharmila Upadhyay, Adv.

For Respondent(s)

Mr Krishnan Mishra, Adv.
Anisha Upadhyay, Adv.
Mr Pulkrit Sachdeva, Adv.
Mr. Adarsh Upadhyay, Adv.
Mr Gaurav Agarwal, Adv.
Mr. Raj Singh Rana, Adv.
Mr. Sunny Choudhary, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Opportunity to respondent nos. 1 to 3,5 and 6 to file
counter affidavit has already been declined.

Respondent no.7 has already filed counter affidavit.

Spare copies have not been filed for service of
respondent no.4 despite last opportunity having been
granted, as such, let the matter be placed before the
Hon'ble Judge in Chambers for further directions.

(PAWAN DEV KOTWAL)
Registrar